

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER


Subject: Nomination of judicial officers for one day training programme on "CPC and Commercial Courts Act including dealing with commercial disputes.

No: 1347 of 2025/RG/J&L **Dated:** 15/8/2025

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 20th of Sep, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.


(M.K. Sharma)


Registrar General (Officiating)

No: 60299-341/RG/GRS.

Dated: 15/8/2025

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Kashmir Province/UT of Ladakh.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar General (Officiating)

Annexure-A

Training Programme on: CPC and Commercial Courts Act including dealing with commercial disputes

At

J&K Judicial Academy, Moominabad, Srinagar

On

20.09.2025

I. Judicial Officers of Kashmir Province & UT of Ladakh

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Tahir Khurshid Raina	PDJ, Anantnag
2.	Tasleem Arif	PDJ, Srinagar
3.	Naseer Ahmad Dar	Additional District & Sessions Judge, Baramulla
4.	Khalil Ahmad Choudhary	PDJ, Bandipora
5.	Mehmood Ah. Choudhary	PDJ, Shopian
6.	Kusum Lata Pandita	ADJ, Bank Cases, Commercial Court, Srinagar
7.	Aijaz Ahmad Khan	PDJ, Kulgam
8.	Abdul Nasir	PDJ, Ganderbal
9.	Om Parkash Bhagat	PDJ, Budgam
10.	Manjit Singh Manhas	PDJ, Kupwara
11.	Shabir Ahmad Malik	PDJ, Pulwama
12.	Umi Kulsoom	Presiding Officers, Fast Track Court (POCSO), Srinagar
13.	Iqbal Ahmad Masoodi	Presiding Officer Fast Track Court, Kupwara
14.	Spalzes Angmo	Principal District & Sessions Judge, Kargil
15.	Adnan Syed	Special Judge, Anti-Corruption(CBI), Srinagar
16.	Dinesh Gupta	3rd Addl. District & Sessions Judge, Srinagar
17.	Manzoor Ahmad Zargar	Special Judge NDPS, Pulwama
18.	Manoj Parihar	PDJ, Leh /Member Secretary, Ladakh Legal Services Authority
19.	Manjit Rai	Additional Session Judge TADA/POTA (NIA), Srinagar
20.	Manzoor Ahmad Khan	Special Judge UAPA, Anantnag
21.	Vinod Kumar	Special Judge NDPS Srinagar

22.	Romesh Lal	ADJ, Sopore
23.	Mansoor Ahmad Lone	ADJ, Handwara
24.	Faizan ul Haq Iqbal	(Addl. District & Sessions Judge, Anti Corruption, Srinagar)
25.	Swati Gupta	2 nd Addl. District Judge, Srinagar